

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 309 of 2020**

**IN THE MATTER OF:**

**Silpco Constructions Pvt. Ltd.**

**...Appellant**

**Versus**

**Mr. Yogesh Gupta,  
Liquidator of Kohinoor Power Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Kuljeet Singh Sachdeva, Advocate**

**For Respondent: Mr. Abhay Anand, Advocate.**

**O R D E R**  
**(Virtual Mode)**

**22.09.2020**        The Learned Counsel for the Respondent says that because of Covid-19 problem, Reply could not be filed. He says that in two to three days, reply would be filed.

Reply may be filed within a week. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'For Admission (After Notice)' on **13<sup>th</sup> October, 2020.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**